

Government on the working of the National Institute of Educational Planning and Administration, New Delhi, for the year 1982-83.

[Placed in Library. See No. LT-7645/84]

(8) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1982-83 along with Audited Accounts.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT-7646/84]

Review on the working of and Annual Report of Central Council of Homoeopathy, New Delhi for 1982-83 and Statement showing the reason for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 1982-83.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7647/84]

Notification under Government of Union Territories Act, 1963.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table a copy of Notification No.

S.O. 928(E) (Hindi and English versions) published in Gazette of India dated the 23rd December, 1983 containing President's Order dated the 23rd December, 1983 regarding extension of President's Rule in the Union Territory of Pondicherry for a further period of six months with effect from 24th December, 1983, issued under section 51 of the Government of Union Territories Act, 1963.

[Placed in Library. See No. LT-7648/84]

Notifications under Customs Act, 1962 and Central Excise Rules, 1944.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English versions) under section 59 of the Customs Act, 1962 :—

(i) G.S.R. 909(E) and 910(E) published in Gazette of India dated the 23rd December 1983 together with an explanatory memorandum regarding restoration of the pre-Budget, 1983-84 levels of import duties on the drugs and drug intermediates specified in these notifications.

(ii) G.S.R. 911(E) published in Gazette of India dated the 23rd December, 1983 containing Corrigendum to Notification No. G.S.R. 645(E) dated the 18th August, 1983.

(iii) G.S.R. 912(E) and 913(E) published in Gazette of India dated the 23rd December, 1983 together with an explanatory memorandum regarding exemption to articles of gift received from any foreign Government or foreign dignitary from the whole of additional and auxiliary duties of customs leviable thereon.

(iv) G.S.R. 922(E) and 923(E) published in Gazette of India dated